

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 3018
TO BE ANSWERED ON DECEMBER 16, 2021

URBAN DEVELOPMENT SCHEMES

NO. 3018. SHRI ANURAG SHARMA:
SHRI REBATI TRIPURA:
SHRIMATI GEETA KORA:
SHRI JUGAL KISHORE SHARMA:
SHRI SAUMITRA KHAN:
SHRI VIJAY KUMAR DUBEY:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the number of urban development schemes being implemented in the country including State of Uttar Pradesh especially in Jhansi and Lalitpur, Tripura, Jharkhand, Jammu and Kashmir and the current status of these schemes;**
- (b) the funds allocated and utilized for urban development schemes during each of the last three years and the current year, State/Scheme-wise;**
- (c) the challenges faced by the Government while implementing the said urban development schemes;**
- (d) the steps taken by the Government to achieve the targets set under various urban development schemes;**
- (e) the details of funds allocated and utilised for urban development schemes during each of the last three years and the current year, scheme-wise;**

- (f) whether the Government is aware that major portion of the funds allocated to the States for urban development remains unutilised and if so, the details thereof; and
- (g) whether the Government has fixed any time-line to complete these schemes and if so, the details thereof?

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

(a)&(b) Urban Development is a State subject. The Ministry of Housing and Urban Affairs assists the States/ Union Territories (UTs) including Uttar Pradesh, Tripura, Jharkhand and Jammu and Kashmir in development of urban infrastructure through its Missions - Atal Mission for Rejuvenation and Urban Transformation 2.0 (AMRUT 2.0), Smart Cities Mission, Swachh Bharat Mission – Urban 2.0 (SBM-U 2.0) and Pradhan Mantri Awas Yojana – Urban (PMAY-U). The Central Assistance (CA) allocated and utilised by these schemes during the last 3 years and the current year State-wise are given in Annexure-I. Status in Jhansi and Lalitpur, Tripura, Jharkhand and Jammu and Kashmir is given in Annexure-II.

(c) to(g) Details of funds allocated and utilized are given in Annexures I. The schemes will be implemented within the time frame set under the respective Missions - AMRUT by March 2023, SCM by June 2023 and PMAY-U by 2022. Swachh Bharat Mission – Urban 2.0 has been launched on 1st October, 2021 and committed liabilities for ongoing projects taken up under Swachh Bharat Mission – Urban (launched in the year 2014) continue till 31.03.2023.

The progress of the Missions / schemes is continuously monitored at the Central and State levels through meetings, video conferencing, field visits, institutional mechanisms comprising of Management Information System (MIS) and third party evaluation. Under PMAY-U, alternative and innovative technologies have been promoted under the scheme for rapid delivery of houses. Also an award mechanism with 150 days challenge has been introduced to boost the competition among states/UTs/Urban Local Bodies (ULBs) for completion of houses.

Annexure I referred to in reply to parts (a) to (g) of Lok Sabha Unstarred Question No 3018 regarding 'Urban Development Schemes' for answer on 16 December, 2021.

Details of funds released by Central Government & utilization

1. Atal Mission for Rejuvenation and Urban Transformation(AMRUT)

(₹ in crore)

#	Name of State / UT	2018-19		2019-20		2020-21		2021-22	
		Fund released	UC received	Fund released	UC received	Fund released	UC received	Fund released	UC received
1	A&N Islands	0.81	0.81	4.32	4.32				
2	Andhra Pradesh	91.39	91.39	246.69	80.84				
3	Arunachal Pradesh	9.48	9.48	17.63	17.63				
4	Assam	-	-	-	-			179.64	
5	Bihar	136.98	136.98	-	-	685.93			
6	Chandigarh	16.13	16.13	26.32	16.48				
7	Chhattisgarh	205.95	205.95	145.67	145.67	415.55			
8	D & N Haveli	0.76	0.76	4.27	4.27			4.16	
9	Daman & Diu	1.54	-	-	-				
10	Delhi	-	-	151.55	123.27			206.20	
11	Goa	-	-	-	-				
12	Gujarat	104.78	104.78	1,074.58	1,074.58			73.61	
13	Haryana	-	-	289.71	289.71	147.18	147.18	147.18	
14	Himachal Pradesh	30.58	30.58	60.23	60.23	56.73	45.09	66.71	
15	Jammu & Kashmir	-	-	154.35	93.24				
16	Jharkhand	84.00	84.00	135.22	84.66	109.62			
17	Karnataka	544.01	544.01	710.54	710.54	280.50	280.50	125.93	5.74
18	Kerala	-	-	194.74	194.74	399.25	148.32		26.94
20	Lakshadweep	-	-	0.70	0.70	0.41			
21	Madhya Pradesh	952.71	952.71	925.00	755.62				
22	Maharashtra	825.71	825.71	-	-	1,244.21	401.71		
23	Manipur	63.75	63.75	-	-	66.06	19.94		
24	Meghalaya	-	-	-	-			22.69	
25	Mizoram	49.21	49.21	-	-	45.27	37.44		
26	Nagaland	8.14	8.14	12.03	12.03			43.52	
27	Odisha	78.25	78.25	312.83	294.67				
28	Puducherry	-	-	12.73	12.73	9.19	6.98	9.19	
29	Punjab	96.96	96.96	-	-	121.44	109.74	280.27	
30	Rajasthan	419.13	419.13	143.91	143.91	586.54	446.46		
31	Sikkim	-	-	5.30	5.00				
32	Tamil Nadu	735.43	735.43	377.16	377.16	278.84	152.89	1,454.55	
33	Telangana	135.49	135.49	178.82	149.30	350.70	92.02		
34	Tripura	-	-	-	-	26.21	26.21	26.21	26.21
35	Uttar Pradesh	260.00	260.00	226.03	226.03	964.37	916.25	821.37	
36	Uttarakhand	42.74	42.74	122.01	122.01	113.39	53.94	147.02	
37	West Bengal	445.14	445.14	153.30	153.30	245.82	179.48	240.65	
	Total	5,339.07	5,337.54	5,685.64	5,152.63	6,147.21	3,064.16	3,848.90	58.89

UC: Utilization Certificate

2. Smart Cities Mission

(₹ in crore)

S. No.	State/UT	2018-19	2019-20	2020-21	2021-22	Total Central Release during the mission period	Utilization of GoI Funds during the mission period
1.	Andaman & Nicobar Islands	0.00	0.00	0.00	0.00	196.00	45.50
2.	Andhra Pradesh	568.00	302.20	198.50	149.50	1,824.20	1,657.42
3.	Arunachal Pradesh	98.00	100.00	86.00	0.00	304.00	157.03
4.	Assam	0.00	0.00	0.00	0.00	196.00	61.08
5.	Bihar	275.00	0.00	0.00	0.00	510.00	313.45
6.	Chandigarh	0.00	0.00	0.00	98.00	294.00	274.98
7.	Chhattisgarh	142.00	0.00	98.00	69.00	543.00	464.22
8.	Dadar & Nagar Haveli	102.00	0.00	0.00	0.00	104.00	39.71
9.	Daman & Diu	110.00	0.00	0.00	0.00	110.00	31.26
10.	Delhi	0.00	0.00	98.00	0.00	294.00	203.63
11.	Goa	83.80	0.00	0.00	0.00	196.00	115.83
12.	Gujarat	713.00	300.0	147.00	147.00	1,870.00	1,772.76
13.	Haryana	41.00	0.00	166.00	68.00	490.00	422.00
14.	Himachal Pradesh	40.00	0.00	117.00	68.00	439.00	368.50
15.	Jammu & Kashmir	80.00	0.00	136.00	68.00	322.00	228.80
16.	Jharkhand	0.00	196.00	98.00	0.00	490.00	395.46
17.	Karnataka	319.00	223.00	196.00	639.00	2,213.00	1,682.48
18.	Kerala	176.00	1.51	0.00	0.00	391.51	350.77
19.	Lakshadweep	58.00	0.00	0.00	0.00	60.00	30.25
20.	Madhya Pradesh	339.00	694.00	153.50	55.50	2262.00	2,169.51
21.	Maharashtra	176.00	119.23	294.00	419.77	2,405.00	2,054.14
22.	Manipur	6.00	79.00	0.00	0.00	196.00	143.86
23.	Meghalaya	53.00	0.00	0.00	0.00	55.00	22.01
24.	Mizoram	58.00	0.00	68.00	0.00	128.00	50.89
25.	Nagaland	6.00	79.00	0.00	0.00	196.00	191.58
26.	Odisha	6.00	203.93	0.00	49.00	644.93	588.00
27.	Puducherry	3.00	0.00	8.00	0.00	111.00	40.04
28.	Punjab	62.00	35.10	0.00	370.00	721.10	384.00
29.	Rajasthan	0.00	98.00	147.00	637.00	1,666.00	1,283.33
30.	Sikkim	262.00	0.00	147.00	0.00	537.00	536.00
31.	Tamil Nadu	1,238.00	301.62	791.33	727.67	3,978.62	3,376.96
32.	Telangana	46.00	232.00	0.00	0.00	392.00	350.27
33.	Tripura	0.00	5.10	49.00	0.00	250.10	229.69
34.	Uttar Pradesh	698.00	86.00	296.00	800.00	2,516.00	2,005.88
35.	Uttarakhand	40.00	140.64	51.50	0.00	252.14	224.83
36.	West Bengal	58.00	136.00	0.00	0.00	202.00	201.69
	Total	5,856.80	3,332.33	3,345.83	4,365.44	2,7359.60	2,2467.81

3. Swachh Bharat Mission-Urban (SBM-U)

(₹ in crore)

S. No.	State/UT	2018-19		2019-20		2020-21		2021-22	
		Released	UC Received	Released	UC Received	Released	UC Received	Released	UC Received
1	A&N Islands	0.33	0.06	0.95	0.95	0.00	0.00	0.00	0.00
2	Andhra Pradesh	52.87	52.87	57.50	7.57	0.00	0.00	0.00	0.00
3	Arunachal Pradesh	6.46	6.24	0.00	0.00	5.92	0.00	3.69	0.00
4	Assam	55.90	55.90	83.70	33.74	3.34	1.68	3.34	0.00
5	Bihar	123.21	123.21	39.87	0.00	0.00	0.00	0.00	0.00
6	Chandigarh	2.08	2.08	18.79	18.79	0.00	0.00	0.00	0.00
7	Chhattisgarh	101.83	101.83	0.00	0.00	0.00	0.00	0.00	0.00
8	Dadra & Nagar Haveli	0.72	0.51	0.00	0.00	0.00	0.00	0.00	0.00
9	Daman & Diu	0.61	0.29	0.05	0.00	0.00	0.00	0.00	0.00
10	Delhi	53.13	23.86	3.11	2.63	0.00	0.00	0.00	0.00
11	Goa	0.00	0.00	3.27	1.21	0.00	0.00	0.36	0.00
12	Gujarat	279.46	114.55	0.00	0.00	25.31	19.61	0.00	0.00
13	Haryana	5.65	5.65	58.47	0.00	4.83	0.00	0.00	0.00
14	Himachal Pradesh	6.20	6.20	7.63	7.07	0.00	0.00	7.28	0.00
15	Jammu & Kashmir incld. Ladakh	65.86	43.69	23.23	0.00	0.00	0.00	0.00	0.00
16	Jharkhand	22.56	4.18	1.77	1.77	2.25	0.00	0.00	0.00
17	Karnataka	312.73	269.34	0.00	0.00	0.00	0.00	199.01	0.00
18	Kerala	52.60	23.39	0.96	0.96	0.00	0.00	0.00	0.00
19	Madhya Pradesh	0.00	0.00	26.72	23.01	36.45	19.67	90.72	0.00
20	Maharashtra	268.68	211.24	286.63	72.79	153.61	153.61	76.77	0.00
21	Manipur	23.24	23.24	8.50	3.76	17.93	0.00	0.00	0.00
22	Meghalaya	0.00	0.00	3.36	2.80	0.00	0.00	0.00	0.00
23	Mizoram	0.00	0.00	12.11	9.57	4.48	0.00	8.08	0.00
24	Nagaland	17.72	17.72	9.89	9.82	6.27	0.00	0.00	0.00
25	Odisha	40.77	40.77	100.45	100.45	22.12	0.00	20.43	0.00
26	Puducherry	0.00	0.00	0.58	0.00	5.79	0.00	0.00	0.00
27	Punjab	0.00	0.00	102.57	6.31	0.02	0.00	0.00	0.00
28	Rajasthan	17.10	17.10	0.00	0.00	0.00	0.00	0.00	0.00
29	Sikkim	0.00	0.00	0.93	0.93	0.00	0.00	4.08	0.00
30	Tamil Nadu	374.49	374.49	236.19	236.19	21.08	21.08	22.48	22.48
31	Telangana	19.62	19.62	0.00	0.00	129.64	129.64	0.00	0.00
32	Tripura	11.46	11.46	20.22	12.45	22.54	3.03	0.00	0.00
33	Uttar Pradesh	359.18	280.63	84.01	40.65	485.13	0.00	0.55	0.00
34	Uttarakhand	20.96	20.66	20.58	11.75	22.23	0.00	39.19	0.00
35	West Bengal	111.82	56.44	0.00	0.00	0.00	0.00	0.00	0.00
	Total	2,407.24	1,907.22	1,212.04	605.17	968.94	348.32	475.98	22.48

UC: Utilization Certificate

4. Pradhan Mantri Awas Yojana-Urban (PMAY-U)

S.No	State/ UT	Central Assistance Sanctioned (₹ in crore)				Central Assistance Released (₹ in crore)*			
		2018-19	2019-20	2020-21	2021-22	2018-19	2019-20	2020-21	2021-22
1	A&N Islands	0.05	-	8.78	-	0.05	0.17	0.46	1.03
2	Andhra Pradesh	2,693.98	9,944.95	9,145.96	3,407.62	3,465.39	918.78	2,423.55	80.03
3	Arunachal Pradesh	2.35	13.87	3.55	38.61	11.07	21.31	11.50	27.70
4	Assam	52.50	879.39	313.78	459.70	15.08	494.45	129.36	3.49
5	Bihar	1,730.81	917.01	816.53	119.14	504.52	528.23	572.06	18.06
6	Chandigarh	3.42	8.24	20.71	1.71	3.42	8.24	20.71	1.71
7	Chhattisgarh	1,515.92	549.16	587.08	554.67	419.13	724.64	690.04	213.81
8	D&NH and D&D	34.64	32.53	37.65	11.61	27.88	35.89	37.65	11.61
9	Delhi	230.17	144.27	131.21	21.97	230.17	144.27	131.21	21.97
10	Goa	8.99	9.82	69.66	2.96	9.35	9.82	69.66	2.96
11	Gujarat	4,504.54	3,508.84	2,999.68	1,372.12	3,495.03	2,599.32	2,939.82	1,060.00
12	Haryana	1,152.04	188.34	275.12	56.73	368.75	247.73	275.12	53.16
13	Himachal Pradesh	5.37	26.01	46.26	33.46	25.21	29.97	31.08	11.78
14	Jammu & Kashmir	225.24	162.92	28.48	193.42	34.22	99.78	134.72	2.92
15	Jharkhand	269.25	521.46	260.90	554.33	419.66	331.12	538.21	198.99
16	Karnataka	2,676.87	1,351.40	980.21	337.98	729.00	702.63	1,161.31	350.74
17	Kerala	529.41	185.94	356.42	209.22	660.88	265.94	198.66	41.84
18	Ladakh	1.90	3.56	-	-	1.79	-	-	4.45
19	Lakshadweep	-	-	-	-	-	-	-	-
20	Madhya Pradesh	3,666.04	1,802.82	1,451.65	862.07	2,722.59	1,044.95	2,559.01	679.66
21	Maharashtra	9,510.99	5,236.41	4,088.68	955.04	2,899.89	2,747.52	3,403.86	1,026.11
22	Manipur	218.04	0.10	173.66	90.30	12.19	65.09	101.02	0.05
23	Meghalaya	21.94	36.97	14.52	0.13	0.99	0.64	14.62	16.06
24	Mizoram	5.74	7.89	149.68	0.14	34.07	7.89	71.44	0.14
25	Nagaland	171.05	92.34	60.17	-	65.31	14.48	106.43	34.12
26	Odisha	740.38	189.80	323.44	799.96	411.78	320.97	378.20	85.23
27	Puducherry	55.99	33.17	59.39	3.37	15.45	51.09	49.75	8.36
28	Punjab	212.08	650.36	300.98	68.92	181.61	188.08	512.20	68.92
29	Rajasthan	834.75	671.43	744.87	253.31	398.11	600.89	726.12	211.82
30	Sikkim	0.18	0.38	1.22	0.27	1.80	0.38	1.22	0.27
31	Tamil Nadu	2,409.38	2,195.12	1,822.52	421.45	1,408.78	1,942.30	1,612.08	708.64
32	Telangana	341.98	384.76	987.01	101.21	341.98	384.76	757.17	101.21
33	Tripura	108.32	73.22	218.12	103.97	150.99	166.45	231.79	2.22
34	Uttar Pradesh	10,954.14	5,677.49	4,206.70	1,953.01	4,630.95	4,046.36	4,936.00	1,675.48
35	Uttarakhand	233.45	140.58	143.32	17.45	79.85	79.95	171.62	17.45
36	West Bengal	2,199.08	1,163.91	2,181.38	524.33	1,294.40	931.36	1,621.36	105.80
Total		47,320.98	36,804.48	33,009.28	13,530.17	25,071.35	19,755.44	26,619.00	6,847.78

* Includes funds released against Central Assistance sanctioned in preceding years.

Annexure II referred to in reply to parts (a) & (b) of Lok Sabha Unstarred Question No 3018 regarding 'Urban Development Schemes' for answer on 16 December, 2021.

Status of works undertaken in Jhansi and Lalitpur in Uttar Pradesh, Tripura, Jharkhand and Jammu and Kashmir

1. Atal Mission for Rejuvenation and Urban Transformation(AMRUT)

Name of the State/ Union Territory (UT)	Status of Implementation of the Scheme
Uttar Pradesh	685 projects worth ₹ 11,368 crore have been taken up by the Govt. of Uttar Pradesh under AMRUT, of which 659 projects worth ₹ 11,318 crore have been grounded including 219 completed projects worth ₹ 1,545 crore. 9 projects worth ₹ 781 crore have been taken up by the Govt. of Uttar Pradesh in Jhansi, of which 2 projects worth ₹ 5 crore have been completed. 6 projects worth ₹ 51 crore have been taken up by the Govt. of Uttar Pradesh in Lalitpur, of which 2 projects worth ₹ 2 crore have been completed.
Tripura	10 projects worth ₹ 160 crore have been taken up by the Govt. of Tripura, of which 3 projects worth ₹ 4 crore have been completed.
Jharkhand	59 projects worth ₹ 1,615 crore have been taken up by the Govt. of Jharkhand under AMRUT, of which 41 projects worth ₹ 214 crore have been completed.
Jammu & Kashmir (UT)	83 projects worth ₹ 524 crore have been taken up by the UT of Jammu & Kashmir, of which 62 projects worth ₹ 333 crore have been completed.

2. Smart Cities Mission

(₹ in crore)

Sl. No.	State/UT	Smart City	During 2018-19	During 2019-20	During 2020-21	During 2021-22	Total GoI Release during the mission period	Utiliza-tion of GOI Funds during the mission period
1	Jharkhand	Ranchi	0.00	196.00	98.00	0.00	490.00	395.46
2	Jammu & Kashmir	Srinagar	40.00	0.00	68.00	0.00	127.00	87.86
		Jammu	40.00	0.00	68.00	68.00	195.00	140.94
3	Tripura	Agartala	0.00	5.10	49.00	0.00	250.10	229.69
4	Uttar Pradesh,	Jhansi	22.00	0.00	0.00	136.00	196.00	128.00

3. Swachh Bharat Mission-Urban 2.0 (SBM-U 2.0)

Jhansi

Jhansi is Open Defecation Free++ (ODF++) certified. The city has achieved 100% target for Individual Household Latrines (IHHL) and Community Toilet / Public Toilet (CT/PT). Door-to-Door Collection and Source segregation of waste is reported to be practiced in all 60 wards. Out of 225 Tonnes Per Day (TPD) of waste generated in Jhansi, 97.77% of waste is being processed by the Urban Local Body(ULB).

Lalitpur

Lalitpur is ODF+ certified. 6,200 (99.83%) IHHL units have been constructed against the mission target of 6,195 units and 100% target for CP/PT has been achieved. Door to Door Collection and Source segregation of waste is reported to be practiced in all 26 wards. Out of 33.55 TPD of waste generated in Lalitpur, 100% of waste is being processed by the Urban Local Body(ULB).

Tripura

All 20 ULBs of Tripura are certified ODF and 6 of these as ODF+. State has achieved 100% target for IHHL and CT/PT. Out of a total 334 wards in the state, 100% Door-to-Door Collection has been reported to be practiced in 332 (99%) of wards and 100% Source Segregation in 328 (98%) of wards. Out of 325 TPD of waste generated in the state, 54% is being processed.

Jharkhand

All the 42 ULBs of Jharkhand are certified ODF and 41 of these certified as ODF+. Further, 3 have been certified ODF++. The state has achieved 100% target for IHHL and 71% in CT/PT. Out of a total 940 wards in Jharkhand, 100% Door to Door Collection is practiced in 921 (97.9%) of wards and 100% Source Segregation is being practiced in 783 (83.29%) of wards. Out of 1978 TPD of waste generated in Jharkhand, 64% is being processed by the state.

Jammu and Kashmir

All 80 ULBs of Jammu and Kashmir have been certified as ODF. 18 ULBs has been certified as ODF+. 51,246 units of IHHL completed against the target of 59,600 units. 3,329 seats of CT/PT completed against the target of 3,585 seats. Out of a total 1099 wards in the state, 100% Door to Door Collection is practiced in 867 wards and Source Segregation is being practiced in 248 wards. Out of 949 TPD of waste generated in Jammu and Kashmir, 38% of waste is being processed.

4. Pradhan Mantri Awas Yojana-Urban (PMAY-U)

Particulars	Houses Sanctioned (Nos.)	Houses Grounded for Construction (Nos.)	Completed/delivered (Nos.)	Central Assistance Sanctioned (₹ in crore)	Central Assistance Released (₹ in crore)
Tripura	92,128	70,283	53,648	1,477.20	1,029.58
Jharkhand	2,34,778	1,92,203	1,07,136	3,595.15	2,461.86
Jammu & Kashmir	48,709	36,611	12,171	747.01	325.93
Jhansi (UP)	37,492	32,266	21,631	572.84	351.82
Lalitpur (UP)	23,740	20,783	12,504	356.58	210.54